Production Consumption of sugrar

*452. SHRI SHIVAJIRAO GIRIDHAR PATIL:

> SHRI SUSHILKUMAR SAMBHAJIRAO SHINDE:

Will the Minister of FOOD be pleased to state:

- (a) the State-wise statutory minimum cane price and actual cane price paid during 1989-90, 1990-91 and 1991-92;
- (b) what is the commission being charged by cane growers cooperative societies at present;
- (c) what is the percentage of quality-wise production of sugar during 1989-90 and 1990-91;
- (d) what was the State-wise eon-sumption of sugar during 1990-91 (including Defence requirement):
- (e) whether it is a fact that many cooperative sugar factories were denied incentive quota in June and July, 1992 when the prices were higher; and
 - (f) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) The Statewise details of statutory minimum cane price and the actual cane price paid during 1989-90, 1990-91 and 1991-92 are given at Statement I. (See below).

- (b) Details of rates of Co-opera tive Societies' Commission, as per re ports received, payable in various States during 1991-92 season are given at Statement II. (See below).
- (c) Details of percentage of quality-wise production of sugar during 1989-90 and 1990-91 season are given at Statement III. (See below).
- (d) Details of State-wise consumption of sugar during 1990-91 season (including Defence requirement) are given at Statement IV. (See below).
- (e) and (f) Yes, Sir. The incentive quota of some sugar factories was withheld from June, 1992 onwards for non-submission of utilisation certificates relating to the sugar year 1990-91. This incentive quota is being restored as and when the required certificates are being received.

Statement—I

Range of Statutory Minimum cane price notified and the actual price paid by the factories in different States of the country during 1989-90, 1990-91 and 1991-92 Seasons.

		(Rs./Quintal)							
	198	39-90	199	0-91	1991-92 (Prov.)				
State	Minimum Notified	Price paid	Minimum Notified	Price paid	Minimum Notified	Price paid			
(1)	(2)	(3)	(4)	(5)	(6)	(7)			
Uttar Pradesh	22. 00	38.00	23.00	41.00	26- 00	41.00			
Bihar	to 28.89 . 22.00 to 27.44	to 41.00 35.00 to 42.00	to 34.62 23.00 to 27.06	to 44.00 41.50 to 44.50	to 32.12 26.00 to 32.12	to 48.00 41.50 to 44.50			

49 Written Answers	[7	AUG. 199	to Q	50			
1	2	3	4	5	6	7 45.00 to 49.00	
	23.55 to 27.18	36.00 to 40.00	2300 to 27-60	42.00 to 46.00	26.00 to 29.98		
Haryana	23. 55 to 26.92	36.00 to 40.00	24-89 to 28.68	4100 to 46.00	26.00 to 31.20	45.00 to 49.00	
Assam	22. 00	2850 to 29.00	23.00 to	29.50 to 32.75	2600 to 26.31	38.00	
West Bengal	22. 00	35.00	23.00	45.00	26. 00	46.00 to 52.00	
Orissa	22.00 to 24.85	30.00 to 39.00	23.00 to 26.25	30.00 to 40- 00	27.22 to 28-75	37.00 to 45.00	
Madhya Pradesh	22.00 to 26.14	39.00 to 41.00	23.00 to 27.87	40.00 to 42.00	28-75 to 32.73	39.75 to 43.00	
Rajasthan	22. 00 to 23.81	30.00 to 32. 00	25.71 to 25.90	40.00 to 42.00	26.00 to 27.84	40.50 to 42.50	
Maharashtra .	23.02 to 32.09	25 00£ to 48.50	23.00 to 34. 36	26 00£ to 39.50	26.00 to 38.54	29.00 to 45.00	
Gujarat	25.88 to 32.09	34.85 to 56.00	23.00 to 33.01	22 00€ to 33.00	26. 00 to 37- 93	22.50 to 28.00	
Andhra Pradesh	23.04 to 27.95	23.55 to 36. 80	23.00 to 30.85	27.50 to 36.53	26.00 to 33.95	26.52 to 35.00	
Tamil Nadu	22.00 to 30.02	28.82 to 38.82	23.00 to 28.95	30. 10 to 36- 25	26.31 to 31.51	24.28 to 30.59	
Karnataka	22.00 to 29.76	31.50 to 50.50	2408 to 30.85	36- 00 to 39	26-00 to 37-32	27.87 to 49.10	
Kerala	22.00 to 23- 81	21.00 to 24. 00	23.00 to 25.44	33-50 to 34- 00	26-00 to. 27-53	32.50	
Pondicherry	26.14 to 26.92	29.71 to 33.59	24-89 to 26- 79	26-79 to 31- 60	26-96 to 29- 06	26.82 to 30.00	
Nagaland	22.00	NR	23.00	NR	26- 00	NR	
Goa	24 07	38.00	23.81	40.50	26-00	3300	

 $[\]pounds$ —Price paid ex-field.

NR—Not reported.

Compiled on the basis of Cans price arrears returns for the period ending 31-12-1991.

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Statement- II

Rates ofeooperative societies commissionas per reports received, payable in various States during i99i'92 season

	Co-operative Societies Commission	per quinialof cane					
1.	Punjab	50 Paise on cane purchased through Cooperative Societies.					
2.	Haryana	Do.					
3.	Uttar Pradesh	5% on S. M. P.					
4.	Bihar	15 Paise on cane purchased through Co operative Societies					
5.	Madhya Pradesh	8 Paise.					

Statement-III

Percentage of qualitywise production of Sugar during 1989-90 and 1990-91 Seasons

			broc	luced								Percentage of Tot production during the season (Provision		
													1989-90	1990-91
L_30			•		•		•	٠.		•	•		Q. 75	1.01
L-29							•						0.04	0.02
M-30				٠	•	•		•	•			•	26.03	22.65
M- 29						•					•		1.61	1.38
S 30		•	•		•		•					•	69.22	72.47
S 29					•	•		•			•		1.42	1 40
BISSH	Ung	raded	-	•			•	•	٠	•	٠	•	0.93	1, 07

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Statemeat-IV

Statewise off-take of Indigenous sugar ifrom factories for internal consumption during 1990-91 Season

(Provisional)!

(Quantity in lakh Tonnes)

									10	offices)
States										Off-Take
1. Andhra Pradesh	•	•	•	•	•	•	•	•	•	6.16
2. Assam, Arunachal Pro	adesh		•		٠	•			•	1.90
3. Bihar			•	•		٠			•	5.23
4. Gujarat · · ·		•	٠.		•	•				8.04
5. Maharashira			•		•	•	•		•	17.10
6. Kerala, Lakshadweep					•		•		•	4.46
7. Madhya Pradesh			٠	•		•	•			6.40
8. Tamil Nadu								,		7.26
9. Karnataka			•							4.99
10. Orissa	•						•			1.87
11. Punjab 🕟 🕝		-	•							6.60
2. Haryana · ·	•	•	•		•	•				3.78
3. Rajasthan	•		•		•	٠		٠		5.39
14. Uttar Pradesh ·			٠		٠					14.87
15. West Bengal		-			٠	-	•			7.09
16. Jammu & Kashmir		•			•			•	•	0.42
17. Delhi · ·		٠	•			٠				2.33
8. Himachai Pradesh			•		•		٠		•	0.53
19. Manipur	•	•	•	•	•		٠			0.02
20. Tripura		٠			•				•	0.18
21. Pondicherry, Karikal	ŀ	-					•		•	0.14
22. Goa, Daman, Diu										0.40
23. Nagaland · ·		•	٠	٠	•	•				0.05
24. Chandigarh	-	•	•			٠				0.24
25. Mizoram				٠						0.03
26. Meghalaya	•				•					0.10
27. Andaman			•		•		•			Neg.
28. Sikkim, Bhutan										0.04
29. Defence		•				i		•		0.64
ALL INDIA										106.26